

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4203  
ANSWERED ON:20.04.2000  
ADMINISTRATIVE CONTROL ON HEAVY VEHICLES FACTORY AVADI  
ANANDRAO ADSUL

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government have any proposal to bring heavy vehicles factory, Avadi, Chennai under the direct control of Ministry of Defence;
- (b) if so, the details thereof;
- (c) whether the Aggarwal Committee's report is proposed to be implemented in the Heavy Vehicles Factory, which was formed during 1972 labour unrest;
- (d) if so, the details thereof;
- (e) whether the Government propose to re- instate the victims of 1972 strike;
- (f) if so, the details thereof;
- (g) whether there is any proposal for settling the issue of pay scales to Mason Trade; and
- (h) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) The recommendations of Aggarwala Committee have already been implemented.
- (d) In terms of the recommendations of Aggarwala Committee Report, the grades of Machinists were upgraded and reorganised as under w.e.f. 1.12.1974 :-

Machinist `C`	Rs.210-290 (Rs.85-110)
Machinist `B`	Rs.260-350 (Rs.110-143)
Machinist `A`	Rs.320-400 (Rs.140-180)

(e) & (f): Of the employees whose services were terminated in 1972 for their extreme misconduct and misbehaviour, only 7 employees were given fresh appointment after due consideration.

(g) & (h): Yes, Sir. There is a proposal for upgradation of the pay scale of Mason `C` from Semi skilled to Skilled.